भारत में खेती की जमीन की फलद्रुपदा नष्ट हो रही है। रासायनिक खाद और दवाइयों के उपयोग से 1960-61 में रासायनिक खाद के उपयोग से फसल की पैदावार 61.37 प्रतिशत बढ़ी थी पर 1987-88 में घटकर सिर्फ 8.30 प्रतिशत ही रह गयी लेकिन गोबर के खाद से खेत पैदाशों का वृद्धि दर निरन्तर 60 प्रतिशत रहा है।

खेत में ट्रेक्टर के उपयोग से सिर्फ 9 प्रतिशत जमीन में ही और बैलों से आज भी 60 प्रतिशत जमीन में खेती होती है।

देश की जनसंख्या 100 करोड़ से ज्यादा हुई है । बच्चों और नागरिकों को प्रतिदिन 50 ग्राम दूध भी उपलब्ध नहीं है । क्या यह चिंताजनक नहीं है ?

पंचामृत में घी, पूजा में घी, शक्ति प्रदान और स्वास्थ्य के लिए शुद्ध घी का उपयोग बंद हो गया है।

पशुओं के कत्ल से देवनार के कतलखाने में सिर्फ 300 कसाइयों को रोजगार मिलता है। अगर यह पशुधन जीवित रहे तो पांच साल में 9,80,000 नागरिकों को रोजगार मिल सकता है।

अले कबीर के कतलखाने के मांस के निर्यात से सिर्फ 80 करोड़ रुपये की आय होती है पर खाद्यान्न, चारा और खाद की आय 230 करोड़ रुपये हो सकती है । भारत में प्रतिदिन कतलखाने में 3,50,000 पशुओं की कत्ल से हत्या होती है । 1951 में प्रति 1000 नागरिक 430 पशुधन था पर आज सिर्फ 58 पशु तक घटकर आया है।

स्वदेशी, स्वावलम्बन, ग्रामोद्धार, आर्थिक विकास, संस्कृति, रक्षा और देश के जीवन मूल्यों की मांग है कि देश के पशुधन की रक्षा करने के लिए भारत सरकार सर्वग्राही पशुनीति प्रस्तुत करे, यही मैं आपके माध्यम से कहना चाहती हूं। धन्यवाद।

Ruthless Acid attacks on Dalits in Uttar Pradesh

SHRI K.B. KRISHNA MURTHY (Karnataka): Sir, I wish to raise the issue of ruthless attacks on the Dalits in Uttar Pradesh. Sir, I would like to draw your attention to the fact that in Uttar Pradesh Dalits are living under a siege. On 20th October 12 Dalits were attacked with acid mercilessly. It was a heinous act of cruelty. What is surprising is, this attack took place at Bilampur village in Barabanki district which is just 20 kms. away from the State Capital Lucknow. The Dalits who were attacked were admitted to Mukherjee Hospital. Two persons lost their eyesight because immediate medical treatment was not available to them and there is a chance that many more people may lose their eyesight because acid was thrown directly into their eyes. It was shocking to know that the police did not provide any help to the victims and even refused to file an FIR.

Sir, it is very unfortunate that even after 53 years of Independence some sections of the society still represent the old chauvinist theory and want to suppress the oppressed classes.

In the wake of this incident where the State Government is totally helpless, the Central Government should intervene and take stock of the situation and help the oppressed classes. The Central Government should send a fact-finding team and also provide some relief to the victims of this acid attack and punish those people who are responsible for this ruthless act. Thank you .

श्री खान गुफरान ज़ाहिदी (उत्तर प्रदेश) : सर, मैं इनसे स्वयं को संबद्ध करता हूं।

श्रीमती जमना देवी बारूपाल (राजस्थान) : श्री के. बी.कृष्णामूर्ति जी ने जो प्रस्ताव रखा है, मैं उसका समर्थन करती हूं और पूरे हिन्दुस्तान में आज 52 बरस से जहां भी देखो

श्री सभापति : भाषण नहीं...

श्रीमती जमना देवी बारूपाल : उन पर अत्याचार होता है, उसको शीघ्र अति शीघ्र रोका जाए। धन्यवाद।

Projects of Karnatka State pending With the Government of India for clearance.

SHRI K. C. KONDAIAH (Karnataka): Sir, there are 144 proposals of the Karnataka Government relating to agriculture, irrigation, power and other priority sectors which are awaiting approval of the Central Government. Most of them are irrigation projects. Sir, because of the abnormal delay in clearing the proposals, some of these proposals are not being implemented. Because of the delay there is cost-escalation of these projects. The available resources are not utilised fully. This year alone, 67 proposals have been sent by the Karnataka Government. For example, the Upper Tunga Project is pending since 1992. To create employment in the agricultural sector and to complete irrigation projects to achieve overall development in the State of Karnataka, these proposals should be cleared in a time-bound manner. I, therefore, request the hon. Prime Minister to kindly ensure that action is taken to accord approval to all these proposals. Thank you.

Artificial shortage of Cement

SHRI C. RAMACHANDRAIAH (Andhra Pradesh): Sir, I would like to bring to the notice of this august House and the Government an artificial shortage of cement being created by the cement manufacturers. Since the consumers of cement are at the receiving end, the cement manufacturers are now dictating terms to them. The leading cement manufacturers have ganged up to squeeze the consumers. They are in total seller's market. Despite having excess capacity, the leading manufacturers are not